GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA UNSTARRED QUESTION NO. 1478 TO BE ANSWERED ON 08.12.2015

Capacity of Sewage Treatment Plants

1478. SHRIMATI SUPRIYA SULE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government /Central Pollution Control Board has taken note of the fact that nearly 37000 million litres per day of untreated sewage water flows into rivers across the country because of the wide gap between sewage generation and treatment capacity;
- (b) if so, the response of the Government thereto along with the plan to increase the sewage treatment capacity in the country;
- (c) whether there is a provision that makes it mandatory for industries and factories to treat the industrial waste water before being released into water resources, and if so, the details thereof; and
- (d) if not, the manner in which the Government plans to dissuade industries from releasing untreated waste water into water resources?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) As per the report of Central Pollution Control Board (CPCB) published in March 2015, sewage generation from urban areas is estimated at around 62,000 mld, whereas the total treatment capacity available is only 23,277 mld (37% of the sewage generation).

Proper treatment & disposal of sewage generated in towns is the responsibility of the concerned State Governments/local bodies so that the untreated sewage is not discharged into rivers & other water bodies, thereby polluting them. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP) & NGRBA (National Ganga River Basin Authority) programme, for implementation of projects on a cost sharing basis between the Central and State Governments. Various pollution abatement schemes taken-up

under the programmes, inter-alia include interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation facilities, electric/improved wood crematoria and river front development. The NGRBA programme along with work of Ganga & its tributaries is with Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards. Sewage treatment capacity of 5084 mld has been created so far under NRCP & NGRBA (upto 01/08/2014) programmes.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) programme of Ministry of Urban Development and the Namami Gange programme (under NGRBA) of MoWR,RD&GR.

CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to the State Pollution Control Board/Pollution Control Committees regarding setting up of sewage treatment plants and utilization of sewage generated in their respective States. CPCB has also issued directions in October, 2015 to 178 towns under Section 5 of Environment (Protection) Act, 1986 for proper treatment and disposal of sewage generated in their jurisdiction.

(c) & (d) To control discharge of industrial effluents, CPCB and respective State Pollution Control Boards/Pollution Control Committees monitor industries with respect to effluents discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. To improve the monitoring of compliance, directions have been issued to specific industries to install online 24x7 effluent and emission monitoring devices. Steps have also been taken by CPCB to promote low waste and no waste concept leading to Zero Liquid Discharge by grossly water polluting industries, particularly those located on the river banks.
